

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:54  
ANSWERED ON:05.07.2004  
RECRUITMENT OF ARMY PERSONNELS BY EMPLOYMENT AGENCIES  
Karunakaran Shri P.

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government is aware that certain employment agencies are recruiting persons to serve US Army in Iraq;
- (b) if so, the details thereof; and
- (c) the action taken by the Government against these agencies?

**Answer**

MINISTER OF LABOUR AND EMPLOYMENT (SHRI SIS RAM OLA)

(a) to (c): Media reports appearing during April-May, 2004 had reported that some Indian Agencies were recruiting ex-Servicemen from India and sending them to Iraq. Enquiries were undertaken and Show-Cause Notices were served on the concerned Agencies. FIRs were also filed against those Recruiting agencies who were not registered with the Ministry of Labour. The Foreign Companies, which had recruited some Indian Workers for employment in Kuwait and Jordan and subsequently diverted them to Iraq, have been placed in Prior Approval Category (PAC) i.e. black listed. They are no longer permitted to recruit manpower from India.